

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SWISS WORLDCARGO (INDIA)
PRIVATE LIMITED**

1.	Name of Corporate Person	Swiss Worldcargo (India) Private Limited
2.	Date of incorporation of Corporate Person	17/02/2000
3.	Authority under which Corporate Person is incorporated/ registered	Registrar of Companies, Mumbai I, Maharashtra
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U63090MH2000PTC134512
5.	Address of the registered office and principal office (if any) of Corporate Person	501/502 Bldg No 5, Solitaire Corporate Park, BPM Indus Ltd, 151 M Vasanji Road, Chakala, Mumbai, Maharashtra, India, 400093
6.	Liquidation Commencement Date of Corporate Person	13-10-2026
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Mr. Raghunath Sabanna Bhandari (Reg No.: IBBI/ IPA-002/ IP-N01023/ 2020-2021/ 13276) Registered Address with IBBI- Flat No.501 Raj Atlantis 2, Opp. SVP High School, Kanakia Mira Road, Thane, Maharashtra - 401107 Registered Email ID: raghunathsb@yahoo.com Correspondence Address: Office no 402, 4th Floor, "A" Wing, Pushp Vinod No.2, S. V. Road, Borivali West, Mumbai - 400 092. Project specific Email ID: liquidation.swisscargo@gmail.com Office Contact: 7021 400658
8.	Last date for submission of claims	12-11-2026

Notice is hereby given that the **Swiss Worldcargo (India) Private Limited** has commenced voluntary liquidation on 13th October, 2026

The stakeholders of Swiss Worldcargo (India) Private Limited are hereby called upon to



submit a proof of their claims, on or before 12th November, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Raghunath Bhandari

Liquidator

IBBI Reg No:IBBI/PA-002/IP-N01023/2020-2021/13276

Date:15-10-2026

Place: Mumbai